

PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

SUB: PROFESSIONAL ADVANCEMENT COURSE – DISTRICT AND SESSIONS JUDGES – Nomination of 12 newly promoted District Judges (Entry Level) under 65% quota, to participate in Professional Advancement Course from 16.04.2025 to 30.04.2025 at Andhra Pradesh State Judicial Academy, Mangalagiri, Guntur District – Relief Arrangements – Orders Issued – Regarding.

- READ: 1. G.O.Ms.No.14, Law (LA & J SCF) Department, dated 10.01.2025.
2. High Court's Proceedings Roc.No.827/2024-B.Spl., Notification No.75-B.Spl., dated 29.01.2025
3. Letter Roc.No.106/APJA/2025, dated 24.03.2025 from the Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District

ORDER ROC.NO.329/2025-B.SPL. DATED:04.04.2025

The High Court made the following order:-

The following 12 newly promoted District Judges (Entry Level) under 65% quota are nominated to participate in Professional Advancement Course from 16.04.2025 to 30.04.2025 at Andhra Pradesh State Judicial Academy, Mangalagiri, Guntur District. Therefore, the nominated Officers are directed to attend the said training programme and report before the Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District at 08.30 A.M. on 16.04.2025.

1.	SMT.V.LAKSHMI RAJYAM, Special Sessions Court for trial of cases against Women-cum-VII Additional District and Sessions Judge, Kurnool.
2.	MISS KANUGULA SAILAJA, Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Ongole, Prakasam District.
3.	SMT. G.DEENA, Judge, Family Court-cum-VIII Additional District and Sessions Judge, Ongole, Prakasam District.
4.	SRI I.SRINIVASA MURTHY, Special Judge for trial of cases under SCs and STs (POA), Act-cum-VIII Additional District and Sessions Judge, Eluru, West Godavari District.
5.	SMT.T.LEELAVATHI, Judge, Family Court-cum-IV Additional District and Sessions Judge, Kurnool
6.	SRI E.RAJENDRA BABU, Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Kurnool.

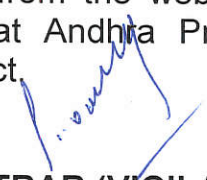
7.	SMT. K.SATYA KUMARI, II Additional District and Sessions Judge, Proddatur, Kadapa District.
8.	SMT. A.PURNIMA, VI Additional District and Sessions Judge, Machilipatnam, Krishna District.
9.	SRI S.PRAVEEN KUMAR, III Additional District and Sessions Judge, Rajampet, Kadapa District.
10.	SRI B.BABU NAIK, VI Additional District and Sessions Judge-cum-Special Judge for trial of Offences against Women, Chittoor.
11.	SRI M.SHANKAR RAO, Additional District and Sessions Judge, Ramachandrapuram, East Godavari District.
12.	SRI K.SYAM BABU, VI Additional District and Sessions Judge (Fast Track Court), Bapatla, Guntur District.

All the Unit Heads are requested to make necessary alternate incharge arrangements during the period of absence of the above officers who are nominated to participate in the above said training programme from 16.04.2025 to 30.04.2025 at Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District and intimate the same to the High Court for record purpose.

The nominated trainee District Judges are entitled for actual journey time only to report before the Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District and to join their duty.

On return from the training, the officers mentioned in column no.2 shall rejoin duty in their respective post and also take charge of the posts which they are holding full additional charge.

NOTE: The Training Proceeding is placed in the High Court's Website <https://aphc.gov.in/>. The downloaded copy from the website is valid for relieving and reporting training at Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.


REGISTRAR (VIGILANCE)

To

1. The Officers and Incharge Officers concerned.
2. The Registrar General, and all other Registrars, High Court of Andhra Pradesh (for information).
3. The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to direct the concerned to upload the proceedings in the High Court's website).

4. The Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
5. The Member Secretary, Andhra Pradesh State Legal Services Authority, H.No.2-273/54-A, B.S.R Commercial Complex, Malkapuram Village, near Andhra Pradesh Secretariat, Amaravati, Opposite to Traffic Police Station, Thulluru Mandal, Guntur District.
6. **THE PRINCIPAL DISTRICT JUDGES**
Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipantnam, Kurnool, Prakasam at Ongole, West Godavari at Eluru.
7. **THE I ADDITIONAL DISTRICT JUDGES**
Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipantnam, Kurnool, Prakasam at Ongole, West Godavari at Eluru.
8. The Administrative Officer, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District
9. **THE DISTRICT TREASURY OFFICERS** (with a request to inform the same to the concerned sub treasury officers)
Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipantnam, Kurnool, Prakasam at Ongole, West Godavari at Eluru.